

(d) The district-wise details about the coverage of Scheduled Castes/Scheduled Tribes and women under IRDP during 1990-91 and 1991-92 in Uttar Pradesh are given in the Annexure. [See Appendix CLXV, Annexure No. 62]

#### Rural Housing Development Policy

3792. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Government propose to introduce rural housing development policy, to provide houses for homeless people in rural areas;

(b) if so, the amount allocated for rural housing development during the eighth five year plan; and

(c) what is the criteria for allotment of land or houses to homeless people?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) The allocation for Rural Housing during the Eighth Five Year Plan is likely to be around Rs. 350 crores.

(c) The details of the proposed scheme have not been finalised yet.

#### Implementation of ADAPT Programme in Kalahandi District

3793. SHRI MANMOHAN MATHUR:  
SHRI BASANT KUMAR DAS:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the implementation of ADAPT programme in some blocks of Kalahandi district in Orissa;

(b) whether the same programmes are still continuing in Kalahandi district or the implementation of the programme has been discontinued;

(c) if so, the reasons for discontinuation of the programme; and

(d) whether Government are considering the implementation of ADAPT programme in entire Kalahandi district to alleviate poverty and improve drought condition in Kalahandi permanently?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI G. VENKAT SWAMY): (a) The special programme Area Development Approach for Poverty Termination (ADAPT) was launched in Nawapara, Komna, Khariar, Sinapalli, Boden, Lanjigarh and Thuamalrampur blocks of Kalahandi district and Gudari, Bisam-Cuttack, Chandrapur, Muniguda, Ramanguda, Dasmantpur and Narayanpatna blocks of Koraput district of Orissa.

(b) The programme has been discontinued.

(c) The programme was sanctioned for two years from 1988-89 and so it was discontinued after March, 1990.

(d) At present, there is no proposal to continue the programme.

#### Funds released to Karnataka for land reclamation

3794. SHRI K.R. JAYADEVAPPA:  
SHRI GUNDAPPA  
KORWAR:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Central Government had made a plan outlay of Rs 7.00 lakhs to Karnataka under C.S.S. Reclamation of Saline, Alkaline and waterlogged areas for the year 1992-93; and

(b) the amount out of it which has been released for Karnataka so far by the Centre?

THE MINISTER OF STATE IN

3795. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state:

(a) what percentage of total population of the country is being provided with safe drinking water at present;

(b) the number of villages in the country, which do not have drinking water facility as on 31st October, 1992; and

(c) by when the entire rural population of the country is likely to be provided safe drinking water?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHR UTTAMBHAI H. PATEL): (a) 90.30 per cent of the total population based on 1981 census had been provided with safe drinking water as on 1.4.1992.

(b) As on 31st October, 1992 there were 2266 villages without a source of drinking water in the country.

(c) It is proposed to cover the entire rural population in the country with safe drinking water by the end of the Eighth Five Year Plan.

**Low cost sanitation financed by World Bank**

3796. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the PRIME MINISTER be pleased to state:

THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELAND DEVELOPMENT) (COL. RAM SINGH): (a) No, Sir.

(b) Does not arise.

**Drinking water for rural population**

(a) whether it is a fact that the low cost sanitation programmes have been financed with the aid of World Bank; and

(b) if so, the amount of World Bank and Central Government aid for such

programmes during 1990-91, 1991-92 and 1992-93, State-wise, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) Yes, Sir.

(b) Integrated Water Supply and Sanitation Projects are being implemented with World Bank assistance in Gujarat, Kerala, Maharashtra, Tamil Nadu and Uttar Pradesh. No Central assistance is given for such projects. The cost is met out of World Bank aid and State Government funds. The information relating to the amount received/receivable from World Bank is given in the statement.

**Statement**

**TAMIL NADU**

The Low Cost Sanitation Project, Phase I for 14 towns was implemented during 1985-90 at a cost of Rs. 709.55 lakhs. Phase II of the Project is for 15 towns panchayats at a cost of Rs. 400.00 lakhs out of which Rs. 266.00 lakhs is with World Bank aid. The amount allocated/released to the local bodies for implementation is as follows:—

(Rs. in lakhs)

Year	Amount
1990-91	—
1991-92	133.00
1992-93	133.00
<b>TOTAL</b>	<b>266.00</b>

**KERALA : Low Cost Sanitation**

(Rs. in lakhs)

Year	Amount	
	Rural	Urban
1990-91	5.38	20.73
1991-92	23.20	2.35
1992-93	12.94	18.80

The project includes construction of